

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOOPID TECHNOLOGIES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	KOOPID TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20/10/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Bangalore
4	CORPORATE IDENTITY NUMBER	U72900KA2017FTC107329
5	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	No. 613, 80 Feet Road, 6 th Block, Koramangala, Bangalore, Bangalore South, Karnataka, India, 560034
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22/01/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Venkata Subbarao Kalva Address: #41/1, 11 th Cross, 8 th Main, 2 nd Block, Jayanagar, Bengaluru – 560011 Email: subbaraocs@gmail.com Mob: +91- 8147238639 IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655 AFA Certificate No. AA2/10655/02/311225/203485 Validity of AFA: 31/12/2025
8	LAST DATE FOR SUBMISSION OF CLAIMS	22.02.2025

Notice is hereby given that the Koopid Technologies Private Limited has commenced voluntary liquidation on 22.01.2025.

The stakeholders of Koopid Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 22.02.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Venkata Subbarao Kalva
Liquidator of Koopid Technologies Private Limited
IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655
AFA Certificate No. AA2/10655/02/311225/203485
Validity of AFA: 31-12-2025

Date: 24/01/2025
Place: Bengaluru

